

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.04.2021

**ORDER NO. 52 of 2021**

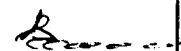
Hon'ble President is pleased to order the additional sitting on **30.04.2021** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
30.04.2021 at 02:30 p.m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Appeal Nos. C/50019/2020 and C/50020/2020

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".


By Order



(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar